

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3988
ANSWERED ON:05.09.2012
RECOGNITION TO UNIVERSITIES
Mahendrasinh Shri Chauhan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the requests and proposals of various State Governments including Gujarat for granting recognition and providing financial assistance to various universities and colleges lying pending with the University Grants Commission;
- (b) the present status of these proposals, State-wise, year-wise and proposal-wise; and
- (c) the time by which each of these proposals are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): Any university established or incorporated by or under a Central Act, a Provincial Act or a State Act automatically falls under section 2(f) of UGC Act, 1956. As such, these universities do not require recognition from the University Grants Commission (UGC) separately. As soon as the information regarding establishment of a university is received in the office of the UGC, its name is included in the list of universities maintained by UGC and the same is posted on the UGC website after a preliminary examination. University Grants Commission (UGC) has informed that it receives proposals for inclusion in the list of universities directly from the universities and not from the State Governments.

Universities/ colleges require to be declared fit to receive grants by UGC under section 12B of the UGC Act, 1956 to become eligible for Central Assistance. The proposals of Universities, state wise, pending in the UGC for recognition under section 12B, are at Annexure -I

Proposals for declaration of colleges under section 12B of UGC Act, 1956 are received in the UGC through respective affiliating universities. Details of pending proposals received in this regard including in the States of Madhya Pradesh and Gujarat as on 25.08.2012 are given in Annexure-II. All these proposals pertain to the current year only.

(c) Out of 42 pending proposals, only 7 universities have furnished requisite documents/ information (regarding the proposals shown pending in Annexure- I). The 330 proposals shown in Annexure -II are pending due to non-receipt of requisite documents/ information. UGC processes such proposals within 3 months of receipt of the requisite information.